

GOVERNMENT OF INDIA
MINISTRY OF DRINKING WATER AND SANITATION
LOK SABHA
UNSTARRED QUESTION NO. 2320
TO BE ANSWERED ON 16.03.2017

Availability of Drinking Water

2320. DR. MANOJ RAJORIA:

Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

- (a) the details of population and habitations getting 40 litres per capita/per day of safe drinking water in the rural areas of the country;
- (b) the number of rural habitations which are yet to be provided safe drinking water, State-wise; and
- (c) the steps taken by the Government to ensure the availability of safe drinking water to all in rural areas at the earliest?

ANSWER

**MINISTER OF STATE FOR DRINKING WATER AND SANITATION
(SHRI RAMESH CHANDAPPA JIGAJINAGI)**

(a) As per information entered by States on web portal Integrated Management Information System (IMIS) of this Ministry, as on 10.03.2017, the details of population and habitations which are getting at least 40 litre per capita per day safe drinking water in the rural areas of the country is at **Annexure-I**.

b) As per information entered by States on web portal Integrated Management Information System (IMIS) of this Ministry, as on 10.03.2017, State-wise number of rural habitations which are not getting safe drinking water (i.e. containing at least one chemical contaminant) is at **Annexure-II**.

c) Providing drinking to the rural population is an ongoing process. This Ministry has taken following steps to ensure the availability of safe drinking water to all in rural areas in the country:

(i) All states can utilize up to 67% of total National Rural Drinking Water Programme (NRDWP) fund to provide safe drinking water in rural areas.

(ii) 5% of NRDWP fund has been earmarked for water quality to ensure the availability of safe drinking water.

(iii) In 2016-17, Rs. 814.13 crore has been released under National Water Quality Sub-mission programme for various ongoing schemes covering Arsenic and Fluoride affected habitations.

(iv) In March 2016, NITI Aayog has provided Rs. 1000 crore to various states for immediate solutions in Arsenic and Fluoride affected habitations.

(v) States have been allowed to take up new scheme in arsenic and fluoride affected areas.

Annexure-I					
Annexure referred to in reply to part (a) of Lok Sabha Unstarred Q. No- 2320 to be answered on 16.03.2017					
S.No.	State	Total Nos. of rural Habitations and Population in the country		Nos. of rural Habitations and Population getting more than 40 lpcd safe drinking water	
		Total habitation	Total Population (in lakh)	Nos. of Habitations	Population (in lakh)
1	ANDMAN and NICOBAR	400	2.65	324	2.35
2	ANDHRA PRADESH	48342	366.33	33042	226.25
3	ARUNACHAL PRADESH	7577	12.51	2782	5.32
4	ASSAM	88099	296.58	53710	167.1
5	BIHAR	110234	994.54	64626	515.04
6	CHHATTISGARH	74647	197.95	70565	186.48
7	GOA	347	7.31	345	7.3
8	GUJARAT	36066	371.18	36066	371.18
9	HARYANA	7948	184.08	7472	172.39
10	HIMACHAL PRADESH	53604	66.86	41694	53.17
11	JAMMU AND KASHMIR	15958	102.17	8790	60.29
12	JHARKHAND	120067	269	113075	245.77
13	KARNATAKA	60248	402.78	28730	244.51
14	KERALA	11883	268.75	3617	75.97
15	MADHYA PRADESH	128067	528.14	127867	527.25
16	MAHARASHTRA	100066	644.45	88543	525.23
17	MANIPUR	2868	23.29	2263	17.81
18	MEGHALAYA	10475	26.68	1676	5.36
19	MIZORAM	738	5.23	447	3.28
20	NAGALAND	1530	17.27	731	9.06
21	ODISHA	156468	356.53	128228	268.7
22	PUDUCHERRY	266	4.38	153	3.06
23	PUNJAB	15384	179.9	9781	119.9
24	RAJASTHAN	121648	508.07	55508	227.97
25	SIKKIM	2084	4.59	731	1.41
26	TAMIL NADU	100204	396.18	92875	368.25
27	TELANGANA	24582	227.39	13336	108.92
28	TRIPURA	8723	44.92	4390	26.05
29	UTTAR PRADESH	260801	1687.69	259181	1671.45
30	UTTARAKHAND	39209	72.01	21708	40.58
31	WEST BENGAL	105905	746.37	47062	324.86
Total		1714438	9015.78	1319318	6582.26
Percentage				76.95	73.01

Annexure referred to in reply to part (b) of Lok Sabha Unstarred Q. No- 2320 to be answered on 16.03.2017

S.No.	State	Total Nos. of rural Habitations in the country	Nos. of rural Habitations not getting safe drinking water
1	ANDMAN and NICOBAR	400	0
2	ANDHRA PRADESH	48342	517
3	ARUNACHAL PRADESH	7577	388
4	ASSAM	88099	9757
5	BIHAR	110234	4438
6	CHHATTISGARH	74647	853
7	GOA	347	0
8	GUJARAT	36066	0
9	HARYANA	7948	247
10	HIMACHAL PRADESH	53604	0
11	JAMMU AND KASHMIR	15958	9
12	JHARKHAND	120067	3166
13	KARNATAKA	60248	1492
14	KERALA	11883	438
15	MADHYA PRADESH	128067	126
16	MAHARASHTRA	100066	364
17	MANIPUR	2868	0
18	MEGHALAYA	10475	11
19	MIZORAM	738	0
20	NAGALAND	1530	43
21	ODISHA	156468	1819
22	PUDUCHERRY	266	0
23	PUNJAB	15384	3131
24	RAJASTHAN	121648	20419
25	SIKKIM	2084	0
26	TAMIL NADU	100204	255
27	TELANGANA	24582	1406
28	TRIPURA	8723	2511
29	UTTAR PRADESH	260801	546
30	UTTARAKHAND	39209	16
31	WEST BENGAL	105905	12221
Total		1714438	64173
Percentage			3.74

(source-format C-17)